## Acquisition of agricultural and forest land by CIL

- \*147. SHRI SANJAY RAUT: Will the Minister of COAL be pleased to state:
- (a) the names of the companies under the Coal India Limited (CIL) which have acquired agricultural and forest land for coal production during the last three years, along with the area of land acquired by each of them;
  - (b) the area of land lying unutilized out of the acquired land at present, company-wise;
- (c) the reasons therefor and the officers found responsible for the unnecessary acquisition of land; and
- (d) the company-wise area of the collieries fully exploited and that of the adjacent land and the details of their use?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):
(a) Company-wise details of forest and non-forest land acquired for coal production during the last three years in different subsidiary companies of Coal India Limited (CIL) are given as under:

(Figures in Hectares)

SI.No.	Year 2006-07	Forest land	Non-forest land	Total land
2.	Bharat Coking Coal Ltd. (BCCL)	1/41	46.030	46.030
3.	Central Coalfields Ltd. (CCL)	U72	576	
4.	Northern Coalfields Ltd. (NCL)	7F	H.	
5.	Western Coalfields Ltd. (WCL)	18.940	849.080	868.020
6.	South Eastern Coalfields Ltd. (SECL)	194.591	971.985	1166.576
7.	Mahanadi Coalfields Ltd. (MCL)	20.358	449.800	470.158
5	TOTAL	233.889	2398.515	2632.404
SI.No.	Year 2007-08	Forest	Non-forest	Total
		land	land	land
1	2	3	4	5
1.	Eastern Coalfields Ltd. (ECL)		96.220	96.220
2.	Bharat Coking Coat Ltd. (BCCL)		0.350	0.350
3.	Central Coalfields Ltd. (CCL)	=	=:	8=.
4.	Northern Coalfields Ltd. (NCL)	16 <del>5</del> 2	576	8 <del>72</del> e

1	2	3	4	5
5.	Western Coalfields Ltd. (WCL)	lis	673.800	673.800
6.	South Eastern Coalfields Ltd. (SECL)	684.452	39.844	724.296
7.	Mahanadi Coalfields Ltd. (MCL)	29.514	83.452	112.966
	TOTAL	713.966	893.666	1607.632
SI.No.	Year 2008-09	Forest	Non-forest	Total
		land	land	land
1.	Eastern Coalfields Ltd. (ECL)	=	36.380	36.380
2.	Bharat Coking Coal Ltd. (BCCL)	iii.	6.950	6.950
3.	Central Coalfields Ltd. (CCL)	2005.438	23	2005.438
4.	Northern Coalfields Ltd. (NCL)	NEE.	.≡A	X5.
5.	Western Coalfields Ltd. (WCL)	=	324.530	<b>324.</b> 530
6.	South Eastern Coalfields Ltd. (SECL)	8 <del>5</del> 8	32.392	32.392
7.	Mahanadi Coalfields Ltd. (MCL)	152.343	300.502	452.845
	Total	2157.781	700.754	2858.535

- (b) and (c) Land is acquired for coal projects as per the project requirements and the acquired land is being utilized in accordance with the mining plan in phases as per progress of mining operation. The actual physical possession of land acquired by notifying it, sometimes requires considerable time and persuasion of the land losers. Besides this, the statutory clearances such as environment clearance, forest clearance in respect of forest land, etc. have to be obtained before actual utilization of the land. As such, not being able to use acquired land for a period of time cannot be said to be unnecessary acquisition of land, hence question of fixing up responsibility does not arise.
- (d) The land acquired during the last three years as mentioned in reply to (a) above is yet to be exploited completely. The exploitation will be as per progress of the project as well as planned projectization of the seams present in the locality.

## Environmental pollution in industrial clusters

- \* 148. SHRI B.K. HARIPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Central Pollution Control Board has recently released a study report ranking the environmental pollution in almost 88 industrial clusters in the country;
- (b) whether the study was based on the parameters of a Comprehensive Environment Pollution Index recording incidence of pollution in water, land and air;